			(Filing under clau	se (ca) of sub-regulation	on (2) of re	gulation 13	the IBBI (In	solvency R	esolution	Process for Corporate Per	sons) Regulatio	ns, 2016		(Amount in Rs)
		Detail	s of Claim received	Details of Claims Admitted										
No	Name of the Creditor	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claim Not	Amount of Claims under Verification	Remarks, if a
1	Sanjay Gupta (OC)		6 25 45 082								•		6 25 45 082	Shall Be Verified once claimant provides information requested by liquidator pertaining to thi claim
	Sanjay Gupta		23 07 696										23 07 696	Shall Be Verified once claimant provides information requested by liquidator pertaining to the
	Rajbir Singh (EWC)		31 73 082										31 73 082	claim Shall Be Verifier once claimant provides information requested by liquidator pertaining to thi
4	Rajbir Singh (OC)		7 60 09 300										7 60 09 300	claim Shall Be Verifier once claimant provides information requested by liquidator pertaining to thi claim
	Rajendra Mohan Aggarwal		25 96 158										25 96 158	Shall Be Verified once claimant provides information requested by liquidator pertaining to thi claim
	Jaideep Singh Johar		42 77 748										42 77 748	Shall Be Verifie once claimant provides information requested by liquidator pertaining to th claim
	Gurjeet Singh Johar (EWC)		31 73 082										31 73 082	Shall Be Verifie once claimant provides information requested by liquidator pertaining to th
	Gurjeet Singh Johar (OC)		5 85 33 977										5 85 33 977	Shall Be Verifie once claimant provides information requested by liquidator pertaining to the claim.
	Charanbir Singh Sethi (EWC)		25 96 158										25 96 158	Shall Be Verifie once claimant provides information requested by liquidator pertaining to the
	Charanbir Singh Sethi (OC)		7 59 65 440										7 59 65 440	Shall Be Verifie once claimant provides information requested by liquidator pertaining to the claim
1	Amrit Pal Singh Chadha (EWC)		31 73 082										31 73 082	Shall Be Verifie once claimant provides information requested by liquidator pertaining to the claim
	Amrit Pal Singh Chadha (OC)		7 60 18 997										7 60 18 997	Shall Be Verifier once claimant provides information requested by liquidator pertaining to thi claim
3	C&C Towers Limited		58 88 71 882	49 46 16 140						9 42 55 742				
4	S.J. Leasing and Investments Private Limited Bags Registry Services Private Limited		1 75 21 895 1 34 52 655										1 75 21 895 1 34 52 655	Shall Be Verified once claimant provides information requested by liquidator pertaining to thi claim
6	Case Cold Roll Forming Ltd. C&C Corporate Services Limited		40 52 86 468 85 84 824	40 52 86 468								85 84 824		Amount rejected does not tally we records made available to liquidator